

F.No.A.12018/06/2010.AD.III.B  
GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF EXCISE AND CUSTOMS

By Speed Post/Fax

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Gr. Floor, Hudco Vishala Building,  
Bhikaji-Cama Place, New Delhi,  
Dated the 25 January, 2017

To,

All the Cadre Controlling Authorities  
under Central Board of Excise and Customs.


Subject: Amendment in Notification of Recruitment Rules for the post of Havaldar  
and Head Havaldar under CBEC, Department of Revenue – regarding.

Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the posts of  
Havaldar and Head Havaldar under Central Board of Excise and Customs is notified  
vide G.S.R. 38 (E) dated 17.01.2017. A copy of the above-mentioned Gazette  
Notification is enclosed herewith for your kind information and necessary action. It  
can also be downloaded directly from the website: [www.egazette.nic.in](http://www.egazette.nic.in)

Yours faithfully,

Encls.: As Above


  
25.1.2017

(Rajpal Singh)

Under Secretary to the Govt. of India

Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the  
same on the website.  
(2) DGHRD for information and record;

  
25.1.2017

(Rajpal Singh)

Under Secretary to the Govt. of India